

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 319
Restoration Application-31/2024
IN
IB-717(ND)/2019

IN THE MATTER OF:

M/s. Oriental Bank of Commerce (Merge With PNB) Petitioner/Applicant
Vs.
M/s. Sidhartha Buildhome Pvt. Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 23.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Alok Dhir, Ms. Varha Banerjee & Mr. Kanishk
Khetan Advs.
For the Promoters/ : Mr. Shiv Mangal Sharma, Mr. Saurabh Rajpal, Mr.
Directors Manjit Singh, Advs.

ORDER

RA-31/2024

Due to the Technology issue on the side of the Applicant.
Mater adjourned to **01.05.2024**.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay